

Anna University, Tirunelveli (Amendment) Act, 2009

11 of 2009

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Anna University, Tirunelveli (Amendment) Act, 2009

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An Act to amend the Anna University, Tirunelveli Act, 2007. Be it enacted by the Legislative Assembly of the State of Tamil Nadu in the Sixtieth Year of the Republic of India as follows:-- 1. Received the Assent of the Governor of Tamil Nadu on August 3, 2009 -- Published in Tamil Nadu Government Gazette, Extraordinary, Part IV, Section 2, Iss. No.205, page 55, dated August 6, 2009.

1. Short Title And Commencement :-

- (1) This Act may be called the Anna University, Tirunelveli (Amendment) Act, 2009.
- (2) It shall be deemed to have come into force on the 17th March 2008.

2. Amendment Of Section 56 :-

In Section 56 of the Anna University, Tirunelveli Act, 2007 (Tamil Nadu Act 28 of 2007) (hereinafter referred to as the principal Act), in sub-section (1), for the expression "one year", the expression "two years " shall be substituted.

3. Validation :-

Notwithstanding anything contained in the principal Act, the committees constituted under sub-section (5) of Section 56 or continued as such committees during the period commencing on the 17th March 2008 and ending with the date of publication of the Anna University, Tirunelveli (Amendment) Act, 2009 in the Tamil

Nadu Government Gazette shall be deemed to have been validly constituted or continued in accordance with law, and any power exercised or duty performed by such committees during that period shall be deemed to have been validly exercised or performed by the said committees, as if the principal Act as amended by this Act had been in force at all material times.